

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH
I.A. NO....IN CIVIL APPEAL NO(s). 2138 OF 2000

TURNER MORRISON & CO. LTD.

Appellant (s)

VERSUS

HUNGERFORD INVESTMENT LTD.

Respondent(s)

(For sending the record of I.A. Nos. 17, 19 & 20-22 and Civil Appeal No. 2138/00 to the High Court and office report)

Date: 14/12/2007 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Krishna Kumar,Adv.

For Respondent(s)

Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following
ORDER

Office has to explain why this matter be listed before this court.

Office has to verify the orders in note sheet more particularly on Page No. 178-183 which make it clear that matter is required to be listed initially before the Hon'ble Court and since after such order when matter was listed before the Hon'ble Court on 12th August, 2007, the Court has dismissed the Contempt Petition as withdrawn. Order referred on Page 183 was related to Registrar (Judl.) only.

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(S.G.SHAH)
Registrar